

## Annexure – 1

Name of the corporate debtor: Hind Motors Limited ; Date of commencement of liquidation: 28/08/2017 ; List of creditors as on:31/03/2021

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in Rs)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Union Bank of India	U99999MH1919PTC000615	26-09-2017	5,67,63,814.00	5,67,63,814.00	Secured Financial Creditor	Secured Loan by way of equitable mortgage against the hypothecation of plant & machinery of the company; equitable mortgage over the Residential house of Ashish Mohan Gupta & Industrial Plot owned by M/s Hind Motors (India) Ltd.	No	No	74.23	NA	NA	NA	NA	NA
2	State Bank of India	SARB, SCO. No. 27-28, sector 7-C Top Floor, Chandigarh	27-09-2017	86,93,321.46	86,93,321.46	Secured Financial Creditor	Hypothecation of Stocks of Vehicles & Debtors under Inventory Funding (e-DFS). As per last stock statement dated 28.02.2017 the value of stock was Rs. 98,45,000/-	No	No	11.37	NA	NA	NA	NA	NA
<b>TOTAL</b>				<b>6,54,57,135.46</b>	<b>6,54,57,135.46</b>					<b>85.59</b>					